

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1938
ANSWERED ON:29.11.2007
CURTAILMENT OF FLIGHT HOURS FOR CPL
Ahir Shri Hansraj Gangaram

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has decreased the period of flights for issuing Commercial Pilot License (CPL) to the trainee pilots;
- (b) if so, the details thereof;
- (c) whether any evaluation has been made of the impact of decreased flying period on safety of flights;
- (d) if so, the details thereof;
- (e) if not, whether any steps are being taken to impart proper flying training for ensuring safe flights; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) and (b):- Yes, Sir. In keeping with the International Civil Aviation Organisation (ICAO) standards, the flying hours requirement for issuance of Commercial Pilot Licence (CPL) has been reduced to 200 hours by amending the relevant provisions of the Aircraft Rules, 1937.

(c), (d), (e) and (f):- There has been no compromise on air safety by amending the requirement of flying hours. This has been done to bring the requirements at par with international practices.